

International Control Commission on Indo-China

*64. SHRI C. K. JAFFAR
SHARIEF:

SHRI RANABHADUR
SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Canadian delegation on the International Control Commission held India and Poland responsible for the 'long-standing paralysis' of the three-nation body supposed to supervise the 1954 Geneva agreement on Indo-China; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Government of India are unable to accept the Canadian allegation. The so-called 'paralysis' of the ICSC was inherent in the situation as it had developed in Vietnam and neither India nor Poland could be held responsible for it.

Soviet Naval presence in Indian Ocean

*72 SHRI BANAIMALI PATNAIK:
Will the Minister of DEFENCE be pleased to state:

(a) whether the Soviet naval presence in the Indian Ocean has been growing;

(b) if so, the reaction of Government thereto; and

(c) the steps proposed to be taken to keep the Indian Ocean free of foreign powers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The naval ships of several big Powers, including USSR, have been using the Indian Ocean. Government are not

aware that the number of Soviet naval ships in the Indian Ocean is on the increase.

(b) Does not arise.

(c) Government of India have already expressed themselves in favour of keeping the Indian Ocean free of big power rivalries. The Lusaka Declaration has been brought to the notice of the powers concerned. We were also one of the co-sponsors of the U.N. General Assembly Resolution of 1st December 1971, calling upon all powers to maintain the Indian Ocean as a zone of peace.

Implementation of Recommendations of Wage Board for Coal Mine Works

*74 SHRI D. K. PANDA:
SHRI RAM PRAKASH.

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have taken any decision for securing implementation of the recommendations of the Wage Board for Coal Mine workers; if so, the details of the recommendations and the decisions taken thereon; and

(b) the steps taken to secure implementation of the said recommendations?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Decisions on the Report of the Wage Board were announced in Government's Resolution dated the 21st July, 1967 according to which the recommendations mentioned in para 4 of the Resolution were accepted for being brought into operation with effect from 15-8-67.

(b) The recommendations are reported to have been implemented fully in respect of 82.2% of workers and partially in respect of another

14% of workers. Effects continue to be made to persuade the concerned persuade the concerned employers to implement the Recommendations wherever this has not been done.

Minimum Daily Wage for Construction Workers.

*75. SHRI DESARATHA DEB: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have received any memorandum from the Federation of All India Hindustan Construction Workers' Union demanding fixation of minimum daily wage for construction workers;

(b) if so, the main points thereof; and

(c) whether Government have fixed the minimum daily wage as demanded by the construction workers unions, and if so, the broad outlines thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). Yes, The Federation has submitted a memorandum giving its suggestions for revision of the present wage rates of construction workers, draft proposals in respect of which were notified on the 20th May, 1972.

(c) Suggestions/objections with regard to the notified draft proposals have been received and will be finalised in consultation with the Advisory Board, according to the procedure laid down in the Minimum Wage Act, 1948.

बलिया (उत्तर प्रदेश) में लोह अयस्क संयंत्र की स्थापना

*76 श्री सरजू पांडे : क्या इस्पात श्री: खात मंत्री यह बनाने की कृपा करेंगे कि .

(क) क्या बलिया (उत्तर प्रदेश) में लोह अयस्क संयंत्र की स्थापना करने का सरकार ने निर्णय किया है ; और

(ख) यदि हा, तो उसकी स्थापना कब तक हो जायेगी और उस पर कितनी धन राशि खर्च होगी तथा उसमें कितने लोगों को रोजगार मिलेगा ?

इस्पात और खात मंत्री (श्री ए० मोहन कुमारमंगलम) (क) और (ख) : सरकार का उत्तर प्रदेश के बलिया में लोह अयस्क संयंत्र स्थापित करने का कोई प्रस्ताव नहीं है ।

Iron Ore extracted from Bellary and Hospet for Export

*77. SHRI SHYAMNANDAN MISHRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the amount of iron ore extracted for export purposes in Bellary and Hospet region during the year 1970-71 and 1971-72; and

(b) the quantity of ore exported through Madras and Karwar Belikere ports during these years?

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR-MANGLAM): (a) and (b). The quantities of Iron Ore procured by M.M.T.C. for export from Bellary/Hospet area during the year 1970-71 and